

Commercial Appeal in the Patna High Court, Patna

Month - April (2025)

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
19	0	1	18

Commercial Courts of Civil Judges (Senior Division) in Bihar

(Commercial disputes where value of the Suit or Dispute not less than Rs. 3 Lacs and upto Rs. 1 Crore)

Month –April / 2025

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed off during the month	No. of cases pending at the end of the month
2043	1	111	1933

Commercial Courts of District Judges in Bihar

(Commercial disputes where value of the Suit or Dispute exceeds Rs. 1 Crore)

Month –April/ 2025

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
1616	109	324	1401

Commercial Appellate Courts (at District Judges level) in Bihar

Month –April / 2025

No. of cases pending at the beginning of the month	No. of cases instituted during the month	No. of cases disposed of during the month	No. of cases pending at the end of the month
0	0	0	0

Note: Only 15 cases of Arbitration and Conciliation Act has been instituted in month of April, 2025. Remaining cases, which are related to Arbitration and Conciliation Act, have been added in Commercial Court of District Judge Division in one of the Judgeships.

Form 1**List of cases e-filed during the month of April/ 2025 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile No.	Advocate E-mail Id	Date of registration	Date of e-filing
<u>Month -April/ 2025</u>	2	3	4	5	6	7	8	9	10
1	X	X	X	X	X	X	X	X	X

Form 2**List of cases in which e-payment of Court fees was made during the month of April/ 2025 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of e-payment of Court fee
1	2	3	4	5	6	7	8
1	X	X	X	X	X	X	X

Form 3**List of cases in which Electronic Service of Process has taken place during the month of April/ 2025 in the State of Bihar**

Sr. No.	Court	District	Case No.	Petitioner Name	Advocate	Date of registration	Date of Electronic Service of
1	2	3	4	5	6	7	8
1	X	X	X	X	X	X	X

Form 4

List of total no. of cases randomly allocated during the month of April/ 2025 in the State of Bihar

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	2	3	4	5	6	7
1	X	X	X	X	X	X

Form 5

List of cases in which Case Management Hearing was held during the month of April/ 2025 in the State of Bihar

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of registration	Date of case Management Hearing
1	2	3	4	5	6	7	8
1	X	X	X	X	X	X	X

Form 7

Summary of Commercial Cases during the month of April / 2025 in the State of Bihar

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed of during the month	Total number of cases pending at the end of the month
Month -April/ 2025	II	III	IV	V	VI	VII
1	Commercial Court of Civil Judge (Senior Division)	Araria	2	0	0	2
		Aurangabad	6	0	0	6
		Begusarai	101	1	4	98
		Buxar	1	0	0	1
		Darbhanga	9	0	0	9
		East Champaran (Motihari)	22	0	0	22
		Gopalganj	1	0	0	1
		Kaimur at Bhabhua	1	0	0	1
		Katihar	6	0	0	6
		Kishanganj	115	0	12	103
		Munger	1	0	0	1
		Muzaffarpur	8	0	0	8
		Nawada	1	0	0	1
		Patna	1721	0	95	1626
		Purnea	10	0	0	10
		Saran (Chapra)	14	0	0	14
Sitamarhi Sadar	19	0	0	19		
Vaishali (Hajipur)	5	0	0	5		
2	Commercial Court of District Judge	Gaya	1	0	0	1
		Madhubani	3	0	0	3
		Munger	2	0	0	2
		Muzaffarpur	6	0	0	6
		Patna	1600	109	324	1385
		Purnea	1	0	0	1
		Rohtas (Sasaram)	1	0	0	1
		Saran (Chapra)	1	0	0	1
		Vaishali (Hajipur)	1	0	0	1
3	District Judge (Appellate Court)	x	0	0	0	0

Note: Only 15 cases of Arbitration and Conciliation Act has been instituted in month of April, 2025. Remaining cases, which are related to Arbitration and Conciliation Act, have been added in Commercial Court of District Judge Division in one of the Judgeships.